CENTRAL ADMINSITRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

OA No.1546/2017 MA No.1690/2017

New Delhi, this the 5th day of May, 2017

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr. P.K.Basu, Member (A)

- Federation of Indian Pharmacists Organisation Through its General Secretary Shri R.P.Sharma Age – 66 years, Group- C Posts Sub:Pay Scale,S/o Lal Chand Sharma N-2, Charak Palika Hospital Campus Moti Bagh-I, New Delhi.
- 2. Shri Sunil Datt

Group C- Pharmacist

Age-41 years, Group-C Posts

Sub: Pay Scale, S/o Shri Om Datt R/o 367 A/19, Aara Machine Wail Gali

Kath Mandi, Bahadurgarh

Haryana: 124507.

.... Applicants

(By Advocate: Shri Sameer Sharma)

VERSUS

Union of India
Through its Secretary to Govt. of India
Ministry of Health and Family Welfare
Department of Health
Nirman Bhawan
New Delhi.

.... Respondent.

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar,

The learned counsel for the applicants seeks leave of this Tribunal to withdraw the present OA, with liberty to file a fresh OA, in accordance with law. Accordingly, the OA is dismissed as withdrawn, with liberty, as aforesaid.

(P.K.BASU) Member (A) (V. AJAY KUMAR) Member (J)

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